## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 14.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 70/07	TP 06/16	For Hearing	397/398	Sharaya M. Hanji & 5 Ors. Vs. Nutan
				Investments &
				Trading P. Ltd. & 2 Ors.

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE SIGNATURE		
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## **ORDER**

Counsel for petitioner is present. Counsel for respondent is also present. The counsel for petitioner requested time to advance further oral arguments. List it on 19/09/2017.

MEMBER(T)

MEMBER(J)